

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 181/GT/2015

Truing-up of generation tariff of Chandrapura Thermal Power Station Unit 7 & 8 for the tariff period 2011-14

Petition No. 180/GT/2015

Determination of generation tariff of Chandrapura Thermal Power Station Unit 7 & 8 for the tariff period 2014-19

Date of Hearing : **6.9.2016**

Coram : Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : Damodar Valley Corporation Limited

Respondents : Delhi Transco Limited & Others

Parties present: Shri M. G Ramachandran, Advocate, DVC
Ms. Anushree Bardhan, Advocate, DVC
Shri A. Biswas, DVC
Shri D.K Aich, DVC
Shri S. Ganguly, DVC
Shri Rishabh Donnel Singh, Advocate, MPPMCL

Record of Proceedings

During the hearing, the representative for the petitioner prayed that the Commission may grant two week time to file additional submissions in the matter as sought for by the Commission.

2. The Commission accepted the prayer of the petitioner and adjourned the hearing of the petitions. The Commission however directed the petitioner to file the additional information on affidavit, on or before 19.9.2016, with copy to the respondents, who shall file its reply by 23.9.2016, Rejoinder, if any, by petitioner on 26.9.2016.

3. Matter shall be listed for hearing on **5.10.2016**. Pleadings shall be completed by the parties before the date of hearing and no extension of time shall be granted for any reason.

By order of the Commission

-Sd/-
B. Sreekumar
Dy. Chief (Law)

